

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2016 &
IA NO. 352 OF 2016**

Dated: 20th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab Energy Development Agency (PEDA) Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Aditya Grover
Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Charu Singhal for R-1

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg for R-2

Mr. Siddhartha Nahar for R-3

ORDER

List the matter on **03.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**